

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 432

TO BE ANSWERED ON THE 19TH NOVEMBER, 2019/ KARTIKA 28, 1941 (SAKA)

MODERNISATION OF STATE POLICE FORCE

432. DR. SHRIKANT EKNATH SHINDE:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the salient features of the Modernisation of State Police Force Scheme and the current status of its implementation in the country;

(b) whether it is a fact that the scheme includes special provisions for enhancing women's security and if so, the details thereof;

(c) the total amount of funds allocated under the scheme, State-wise and UT-wise; and

(d) the incentives provided to the State Governments to ensure a comprehensive implementation of the scheme across the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)

(a): The Government of India has, on 27.09.2017, approved implementation of the umbrella scheme of "Modernisation of Police Forces(MPF)". The umbrella scheme has two verticals - Security Related Expenditure (SRE) of specific theatres & Modernisation of Police Forces. Salient features of the Modernisation of Police Forces vertical are given below:

- Central assistance will be provided to the State Governments for weapons, equipment for Forensics, Information Technology,

Communication, Training, etc. Under the scheme to facilitate targeted interventions, 'mobility' and 'construction of police infrastructure including housing' are permitted only in cases of Jammu & Kashmir, insurgency affected North Eastern (NE) States and Left Wing Extremism (LWE) affected Districts.

- Three Himalayan States, namely, Jammu & Kashmir, Uttarakhand and Himachal Pradesh and 8 North Eastern States including Sikkim are eligible to receive financial assistance on 90:10 Centre:State sharing basis. The remaining States are eligible for financial assistance on 60:40 Centre:State sharing basis.
- Specific projects in the North-East region.
- Approved central outlay is Rs. 7,380 crore for the 3 years' period from 2017-18 to 2019-20.

(b): Since 'Police' is a State subject, the State Governments formulate their State Action Plans as per their strategic priorities and requirements. They are therefore at liberty to include various equipments and projects related to women's safety.

(c): State-wise details of funds allocated and released under the Scheme of Assistance to States for Modernisation of Police during 2018-19 and the current year i.e. 2019-20 are at Annexure. UTs are not part of the Scheme.

(d): States are encouraged to utilize the funds released under the scheme on time. If utilization certificates due in respect of the amount released is not received by 31st December of the current financial year from a State or States, then the remaining un-allocated amount of such State(s) is pooled and released to better performing States, which have no pending/overdue Utilization Certificates.

ANNEXURE
L.S.US.Q.NO.432 FOR 19.11.2019

State-wise details of funds allocated under the sub-scheme of 'Assistance to States for Modernisation of Police' during the last year, i.e. 2018-19 and the current year, i.e. 2019-20.

(in Rs. Crore)

S.No.	State	2018-19	2019-20
1.	Andhra Pradesh	26.48	24.46
2.	Arunachal Pradesh	4.25	3.92
3.	Assam	28.57	26.4
4.	Bihar	29.90	27.62
5.	Chhattisgarh	10.52	9.72
6.	Goa	1.11	1.03
7.	Gujarat	27.69	25.58
8.	Haryana	12.43	11.48
9.	Himachal Pradesh	3.79	3.5
10.	Jammu & Kashmir*	43.19	39.9
11.	Jharkhand	9.97	9.21
12.	Karnataka	41.53	38.37
13.	Kerala	17.44	16.11
14.	Madhya Pradesh	29.34	27.11
15.	Maharashtra	51.00	47.11
16.	Manipur	10.34	9.55
17.	Meghalaya	4.07	3.75
18.	Mizoram	5.16	4.77
19.	Nagaland	11.63	10.74
20.	Odisha	16.89	15.6
21.	Punjab	17.77	16.42
22.	Rajasthan	33.83	31.26
23.	Sikkim	1.92	1.77
24.	Tamil Nadu	37.70	34.84
25.	Tripura	8.49	7.84
26.	Telangana	18.93	17.48
27.	Uttar Pradesh	68.39	63.19
28.	Uttarakhand	3.64	3.37
29.	West Bengal	31.28	28.9
	Sub-total	607.25	561
	Contingency Reserve	38.45	39.57
	Mega City Policing	45.00	32.025
	PMU**	1.40	0.45
	Incentive for Police Reform	76.90	158.26
	Separate Project***	(9.08)	20
	G/Total	769.00	811.30

* Funds released prior to formation of UTs.

** Programme Management Unit

*** Greyhounds Training Centre in Andhra Pradesh.
